

Form.1**List of cases filed in e-filing during the month of December, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of December, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of December, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of December, 2025**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Hearing in Case Management was held during the month of December, 2025**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 11/2023	M/s. Codex Biosciences International Private Limited Vs. M/s. Omm Shree Aquatics and another	Sri. S. Narayana, Advocate for Plaintiff Vs. Sri. G. Rama Chandra Raju for D1, D2	25.08.2023	26.11.2025

Form.6**Contested Commercial Cases disposed during the month of December, 2025**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 07/20	M/s. Vensar Construction Ltd Vs Vijayawada Municipal Corporation and 2 others	Sri P.Sripathi Rao Vs Sri P.Ravi	18.05.2020	No	16.12.2025	2039 Days	Contest	--	--	--
2.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 08/20	M/s. Vensar Construction Ltd Vs Vijayawada Municipal Corporation and 2 others	Sri P.Sripathi Rao Vs Sri P.Ravi	18.05.2020	No	16.12.2025	2039 Days	Contest	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 17/20	Vijayawada Municipal Corporation Vs M/s. Vensar Construction Ltd	Sri P.Ravi Vs. Sri P.Sripathi Rao	27.05.2020	No	16.12.2025	2048 Days	Contest	--	--	--
4.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 18/20	Vijayawada Municipal Corporation Vs M/s. Vensar Construction Ltd	Sri P.Ravi Vs. hi Rao	27.05.2020	No	16.12.2025	2048 Days	Contest	--	--	--
5.	Special Judge for Trial and Disposal of Commercial Disputes	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 11/2025	Carloyn Joyce Tadamala Vs. Royal City Developer Private Limited	Sri. V.V. Ravi Prasad, Advocate for Petitioner Vs. Sri. K. Dhanunjaya Naidu, Advocate for Respondent	29.04.2025	Not Applicable	01.12.2025	216 days	Contested	-	-
6.	Special Judge for Trial and Disposal of Commercial Disputes	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 36/2025	M/s. Rashtriya Ispat Nigam Limited and another Vs. NIL	Sri. A. Srinivas, Advocate for P1, Sri. B. Kumar Swamy, Advocate for P2 Vs. NIL	02.12.2025	Not Applicable	03.12.2025	01 days	Contested	-	-

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
7.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 35/2025	M/s. R.S. Pabbla Constructions Pvt. Ltd. Vs. M/s. Sarada Metals and Alloys Ltd., and another	Sri. C. S. Sekhar, Advocate for Petitioner Vs. Mrs. V.S. Surekha, Advocate for R1 and R2 is an Arbitrator	10.10.2025	Not Applicable	08.12.2025	59 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act
8.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 10/2021	M/s. Sundar Steels Industries Vs. M/s. Meenakshi Con and 5 others	Sri. V.S. Khandelwal for Plaintiff Vs. Sri. A. Srinivas for D4 to D6, Ex parte – D1 to D3	28.09.2021	Yes	12.12.2025	1536days	Contested	-	-	U/Or.VII Rule 1 Sec. 26 of CPC
9.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 2/2025	M/s. KIPL-SKS JV Vs. Union of India	Sri. A. Srinivas, Advocate for DHR Vs. Sri. C.S. Sekhar, Advocate for JDr	27.01.2025	Not Applicable	17.12.2025	324 days	Contested	-	-	U/Or.21 Rule 52 of CPC
10	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 1/2021	AVR Infra Pvt. Ltd Vs. Board of Trustees for Visakhapatnam Port and another	Sri. G. Saibaba, Advocate for Petitioner Vs. Sri. Y. Vijaya Saradhi, Advocate for R1 and R2 is an Arbitrator	07.01.2021	Not Applicable	31.12.2025	1819 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
11	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 3/2021	Board of Trustees for Visakhapatnam Port Vs. AVR Infra Pvt. Ltd and another	Sri. Y. Vijaya Saradhi, Advocate for Petitioner Vs. Sri. G. Saibaba for R1 and R2 is an Arbitrator	21.01.2021	Not Applicable	31.12.2025	1805 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
12	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 15/2021	Board of Trustees for Visakhapatnam Port Vs. AVR Infra Pvt. Ltd and another	Sri. Y. Vijaya Saradhi, Advocate for Petitioner Vs. Sri. G. Saibaba for R1 and R2 is an Arbitrator	08.04.2021	Not Applicable	31.12.2025	1728 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
13	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 14/2022	Mahadev Logistics Vs. Srivalli Shipping and Transport Pvt. Ltd.	Sri. O. Srinivas, Advocate for Plaintiff Vs. Sri. P. Jagan Mohan Rao, Advocate for Defendant	02.09.2022	Yes	31.12.2025	1216 days	Contested	-	-	U/Or.VII Rule 1 Sec. 26 of CPC

Form.7 Summary of Commercial Cases during the month of December, 2025						
Sl.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	128	11	7	132
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	143	8	10	141